



सत्यमेव जयते

Shashi Bhushan Singh

Special Secretary & Member

भारत सरकार
GOVERNMENT OF INDIA
(वित्त मंत्रालय / राजस्व विभाग)
MINISTRY OF FINANCE/ DEPARTMENT OF REVENUE
केन्द्रीय उत्पाद एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF EXCISE & CUSTOMS
नार्थ ब्लॉक, नई दिल्ली-110001
NORTH BLOCK, NEW DELHI-110001
Tel : +91-11-23092628 Fax : +91-11-23092346

D.O.NO.96/42/2014-CX.I (Pt.)

December, 2014

Dear Chief Commissioner,

**Subject – Posting of officers and allocation of roles
to officers on ACES by Comm_admin – reg**

Please refer to the letter of even no.96/42/2014-CX.I dt 10-10-14 from the Board regarding steps to be taken on ACES for implementation of Cadre Review . Comm_admn details have been received by DG Systems from all the Commissionerates and roles for them have been assigned in ACES.

2. Commissioners were expected to post ACs/DCs to the Divisions and Superintendents to the Ranges, if required by giving additional charges (within the same Commissionerate) and thereafter Comm_admins were expected to assign roles to the various officers within the Commissionerates right up to the Superintendent at the Range level. It is presumed that the officers have been posted or given additional charges and roles have been assigned to them by the Com_admins. If not already done, the same should be completed within seven days and a confirmation by e-mail sent by 19th December (Friday), positively to Shri Venkat Reddy, Add. Director (Systems), DG Systems, Chennai, email: Ch.Reddy@icegate.gov.in.

3. It is of utmost importance that the steps prescribed above are completed and confirmation sent by mail by 19th December, 2014 as DG Systems is ready to migrate the assesseees to the new jurisdictions. The migration process of the assesseees to the new jurisdiction would be in jeopardy, if these steps are not undertaken diligently within the prescribed time frame.



4. DG Systems plans to initiate migration of the assesseees as soon as the confirmation is received from the filed formations or from 20th December, 2014, whichever is earlier. I expect the Commissioners to closely supervise and Chief Commissioners to monitor the progress and ensure timely compliance of these directions. I will be personally monitoring the progress in this regard and hold the Commissioners accountable for delay, if any.

Yours sincerely,


10/12/14
(S.B.Singh)

All Chief Commissioners of Central Excise & Service Tax.

Copy to – DG , Systems for submitting progress report .